

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1032  
ANSWERED ON MONDAY, DECEMBER 02, 2024/ AGRAHAYANA 11, 1946  
(SAKA)  
INITIATIVES TO PROMOTE CSR ACTIVITIES IN RURAL AREAS**

**QUESTION**

**1032. SHRI DHARAMBIR SINGH:**

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) the specific initiatives taken by the Government to promote Corporate Social Responsibility (CSR) activities in rural areas across the country, State/UT-wise, especially in Haryana, including Bhiwani-Mahendergarh;**
- (b) whether there is a framework in place to encourage companies to invest in CSR activities that support essential infrastructure, health and education in rural areas like Bhiwani- Mahendergarh of Haryana;**
- (c) the details of total CSR contributions received for developmental projects in Haryana during the last five years and the allocation for Bhiwani-Mahendergarh; and**
- (d) the monitoring mechanisms established to ensure effective utilization of CSR funds in rural constituencies especially in sectors that drive sustainable growth?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**[SHRI HARSH MALHOTRA]**

**(a): On the basis of annual filings, the details of CSR expenditure across the country, State/ UT-wise including the CSR expenditure in Haryana is attached at Annexure-I. The details of district-wise CSR spent in Haryana including Bhiwani-Mahendragarh district is attached at Annexure II.**

**(b): The legal framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014.**

**Schedule VII of the Act enlist the activities which may be included by the companies in their CSR policies. Item no. (i) of the Schedule VII of the act reads as *"Eradicating hunger, poverty and malnutrition, promoting health care including preventive health care and sanitation including contribution to the Swachh Bharat Kosh set-up by the Central Government for the promotion of sanitation and making available safe drinking water."***

**Contd...2/-**

**Item no. (ii) of the Schedule VII of the act reads as “promoting education, including special education and employment enhancing vocation skills especially among children, women, elderly and the differently abled and livelihood enhancement projects.”**

**The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in MCA21 registry is available in public domain and can be accessed at [www.csr.gov.in](http://www.csr.gov.in).**

**(c): On the basis of annual filings, the details of CSR expenditure sector-wise in Haryana during last five financial years (FY) i.e. 2018-19, 2019-20, 2020-21, 2021-22 and 2022-23 is attached at Annexure-III. The details of CSR expenditure in Bhiwani-Mahendergarh is included in Annexure-II.**

**(d): The Board of the company is required to disclose the CSR Policy implemented by the company in its Board report. The Board of the company has to satisfy itself that the funds so disbursed have been utilised for the purposes and in the manner as approved by it, and the Chief Financial Officer or the person responsible for financial management shall certify to the effect. The details of CSR activities, Impact Assessment etc. are required to be reported by all the companies in the ‘Annual Report on CSR’ including annual action plan on CSR which is part of the Company’s Board Report. Further, those companies who have their websites are required to make disclosures such as composition of CSR Committee, CSR Policy and CSR projects approved by Board on their website.**

**Thus, the corporate governance framework along with the existing legal provisions such as mandatory disclosures, accountability of the CSR Committee and the Board, provisions for statutory audit of accounts of the company etc. provide adequate safeguards for CSR activities implemented by the companies.**

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## Annexure-III

## ANNEXURE REFERED TO IN REPLY OF LOK SABHA UNSTARRED QUESTION NO.

1032 FOR 02.12.2024

<b>Sector-wise CSR expenditure in the state of Haryana from 2018-19 to 2022-23 (Amount in Rs. crores)</b>						
<b>S. No.</b>	<b>Development Sector</b>	<b>FY 2018-19</b>	<b>FY 2019-20</b>	<b>FY 2020-21</b>	<b>FY 2021-22</b>	<b>FY 2022-23</b>
1	Agro forestry	0.00	0.00		1.39	2.67
2	Animal welfare	2.23	4.32	12.42	15.93	25.88
3	Armed Forces, Veterans, War Widows/ Dependants	0.28	0.33	0.42	0.18	2.27
4	Art And Culture	4.32	2.52	1.70	5.26	8.70
5	Conservation of natural resources	1.61	1.32	0.72	16.41	21.02
6	Education	144.40	188.94	209.51	214.79	235.18
7	Environmental Sustainability	27.36	29.66	22.83	69.57	79.10
8	Gender Equality	0.65	3.19	0.51	1.33	1.59
9	Health Care	58.22	81.89	186.96	166.65	118.29
10	Livelihood Enhancement Projects	4.95	13.12	5.16	4.33	10.97
11	Poverty, Eradicating Hunger, Malnutrition	5.60	15.55	26.82	29.52	22.31
12	Rural development projects	36.57	23.31	12.61	23.41	71.62
13	Safe drinking water	3.62	2.33	1.51	2.62	2.89
14	Sanitation	44.70	47.77	11.65	8.87	5.19
15	Senior citizens welfare	2.31	7.63	2.86	14.05	10.93
16	Setting up homes and hostels for women	0.62	0.15	0.35	26.87	1.16
17	Setting up orphanage	0.55	20.33	0.52	0.92	1.02
18	Slum area development	0.42	0.53	0.42	0.34	0.34
19	Socio-economic inequalities	3.22	0.72	1.43	0.99	0.30
20	Special education	2.20	14.25	11.75	5.75	11.17
21	Technology incubators	0.39	0.13	0.28		
22	Training To Promote Sports	3.84	5.13	1.25	6.73	6.00
23	Vocational skills	21.13	68.16	34.32	63.38	55.16
24	Women Empowerment	8.91	6.60	4.87	4.64	6.42
	<b>Total</b>	<b>378.11</b>	<b>537.91</b>	<b>550.86</b>	<b>683.95</b>	<b>700.16</b>

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)

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**Annexure-II**

**ANNEXURE REFERED TO IN REPLY OF LOK SABHA UNSTARRED QUESTION NO.  
1032 FOR 02.12.2024**

<b>District-wise CSR expenditure in the state of Haryana from 2018-19 to 2022-23 (Amount in Rs. crores)</b>						
<b>S. No.</b>	<b>District</b>	<b>FY 2018-19</b>	<b>FY 2019-20</b>	<b>FY 2020-21</b>	<b>FY 2021-22</b>	<b>FY 2022-23</b>
1	Ambala	4.48	5.76	7.71	10.39	18.08
2	Bhiwani	4.56	1.55	2.26	11.77	5.58
3	Faridabad	33.76	32.09	42.89	68.34	74.92
4	Fatehabad	2.25	0.12	3.21	2.44	5.72
5	Gurugram	62.08	128.70	135.73	298.59	280.21
6	Hisar	8.81	12.36	18.88	23.64	21.42
7	Jhajjar	10.53	30.99	51.98	44.38	34.04
8	Jind	0.48	0.83	1.66	1.85	2.48
9	Kaithal	0.09	-	0.06	0.23	0.53
10	Karnal	8.22	9.03	18.54	7.71	10.05
11	Kurukshetra	0.30	0.36	1.10	3.05	4.69
12	Mahendragarh	0.03	0.14	1.54	1.34	3.82
13	Nuh	2.74	3.38	4.87	15.49	51.44
14	Palwal	0.27	3.35	4.02	2.43	0.60
15	Panchkula	3.63	5.57	6.48	16.20	15.74
16	Panipat	1.91	3.45	3.47	18.04	23.71
17	Rewari	5.59	6.07	12.45	28.63	32.89
18	Rohtak	2.61	3.30	10.82	9.00	10.82
19	Sirsa	0.03	0.05	0.12	1.03	6.28
20	Sonipat	9.06	9.80	12.79	34.95	57.08
21	Yamunanagar	1.03	2.73	2.92	8.65	7.49
22	PAN India*	-	-	-	-	0.06
23	NEC (Not Elsewhere Covered)/Not Mentioned*	215.65	278.28	207.36	75.80	32.52
	<b>Total</b>	<b>378.11</b>	<b>537.91</b>	<b>550.86</b>	<b>683.95</b>	<b>700.16</b>

**(Data upto 31.03.2024) (Source: Corporate Data Management Cell)**

**\* Companies either did not specify the names of sector or indicated more than one Sector where projects were undertaken.**

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**ANNEXURE REFERED TO IN REPLY OF LOK SABHA UNSTARRED QUESTION NO.  
1032 FOR 02.12.2024**

<b>State/UT Wise CSR Expenditure (Amount in Rs. Cr.)</b>						
<b>SL. No</b>	<b>State/UT</b>	<b>FY 2018-19</b>	<b>FY 2019-20</b>	<b>FY 2020-21</b>	<b>FY 2021-22</b>	<b>FY 2022-23</b>
1	Andaman And Nicobar	0.82	1.29	2.86	9.71	2.53
2	Andhra Pradesh	665.97	710.23	719.81	656.79	954.65
3	Arunachal Pradesh	24.56	18.02	10.58	119.42	13.35
4	Assam	210.00	285.00	180.23	406.17	470.25
5	Bihar	137.95	110.48	89.89	165.97	235.37
6	Chandigarh	11.46	15.58	13.40	50.88	18.63
7	Chhattisgarh	149.35	269.68	325.63	305.29	596.11
8	Dadra And Nagar Haveli	13.48	18.34	21.98	14.11	13.71
9	Daman And Diu	6.25	9.53	5.25	4.13	9.40
10	Delhi	750.85	830.00	724.59	1,196.34	1,483.91
11	Goa	46.77	43.91	41.92	45.43	58.16
12	Gujarat	1,082.18	984.37	1,461.60	1,604.26	2,008.42
13	Haryana	378.11	537.91	550.86	683.95	701.07
14	Himachal Pradesh	78.79	78.78	106.31	140.22	138.63
15	Jammu and Kashmir	36.44	25.27	35.56	50.68	71.22
16	Jharkhand	109.80	155.21	226.54	193.33	388.35
17	Karnataka	1,257.69	1,448.16	1,277.81	1,839.73	1,985.82
18	Kerala	354.78	298.56	290.67	239.73	351.60
19	Lakshadweep	0.39	-	0.01	0.45	0.02
20	Leh & Ladakh	-	-	-	14.84	11.72
21	Madhya Pradesh	243.55	220.46	375.51	427.68	656.42
22	Maharashtra	3,147.72	3,353.24	3,464.81	5,380.41	5,497.32
23	Manipur	7.81	14.21	10.39	15.62	53.45
24	Meghalaya	16.54	17.65	17.63	19.63	21.73
25	Mizoram	0.11	0.25	0.97	6.94	10.99
26	Nagaland	2.12	5.10	3.57	12.46	13.57
27	Odisha	697.91	717.39	578.16	670.32	987.70
28	Puducherry	9.15	11.32	12.43	9.31	12.55
29	Punjab	166.85	189.44	158.46	184.89	247.57
30	Rajasthan	595.49	734.12	670.00	711.82	1,102.37
31	Sikkim	5.87	10.99	17.28	28.24	36.18
32	Tamil Nadu	877.08	1,072.26	1,174.07	1,432.06	1,562.48
33	Telangana	428.06	445.80	627.71	685.87	1,007.54
34	Tripura	23.06	9.40	9.29	15.91	19.26
35	Uttar Pradesh	521.32	577.98	907.32	1,339.18	1,152.57
36	Uttarakhand	172.31	124.70	160.58	228.08	301.11
37	West Bengal	382.23	423.85	471.48	567.21	762.29
38	PAN India*	6,443.53	9,385.66	7,805.03	5,525.16	6,060.98
39	Other Centralized Funds	1,156.86	1,790.69	3,491.30	1,613.57	948.81
40	NEC/Not Mentioned*	4.44	20.97	169.47	0.52	20.12
	<b>Total</b>	<b>20,217.65</b>	<b>24,965.82</b>	<b>26,210.95</b>	<b>26,616.30</b>	<b>29,987.92</b>

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)

\* Companies either did not specify the names of sector or indicated more than one Sector where projects were undertaken.

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